

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 181 /UHC/Admin.A/2005

Dated: December 23, 2005.

In exercise of the powers conferred under section 19(1) of the Right to Information Act, 2005 (Act 22/2005), the High Court of Uttaranchal do hereby designate the Addl. Registrar, High Court of Uttaranchal as the Appellate Authority for the High Court.

By Order of the Court,

Sd/-

(V.K. Maheshwari)

Registrar General.

No. 1227 /UHC/Admin.A/2005

Dated: December 23, 2005